

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. L-1/250/2019/CERC

Dated: 29.09.2022

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (First Amendment) Regulations, 2022 and Draft Supplementary Amendment

The Commission has issued the Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2022 on 11.06.2022 and subsequently issued Draft Supplementary Amendment proposing additional amendments as part of the Draft Regulations. The last date of inviting comments/objections/suggestions is upto 3.10.2022.

2. The public hearing which was scheduled to be held on 07.10.2022 is hereby rescheduled on 10.10.2022 at 10:30 AM as per the details given below: -

Date	Venue	Timing	Invitee
10.10.2022	Online Video Conferencing	10.30 AM	Representatives of Central / State Governments / Load Despatch Centers/ State Utilities/ CPSUs / CTUs / STUs /Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms/ /any other organizations

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 10.10.2022 or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage (www.cerc-e-filing.gov.in) at least 4 days before the public hearing i.e. 6.10.2022 (Thursday). Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of presentation may be emailed to ecourtastt101@cercind.gov.in and shilpa@cercind.gov.in. The Microsoft teams link of the online Public Hearing online shall be shared with registered participants. For any query on registration on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

**Sd/
(Harpreet Singh Pruthi)
Secretary**